

D.No. 1860
30/9/20.

Principal District Court, Salem.
Date: 30.09.2020

**AUTHORISATION UNDER Sec.10(3) OF THE CRIMINAL PROCEDURE
CODE**

I, S. Kumaraguru, B.L., Principal District & Sessions Judge, Salem hereby authorise the II Additional District & Sessions Judge, Salem (or) in his absence the III Additional District & Sessions Judge, Salem to attend the urgent bail applications on 01.10.2020.



30.9.2020

**PRINCIPAL SESSIONS JUDGE,
SALEM.**

To:

The II Additional District & Sessions Judge, Salem.
The III Additional District & Sessions Judge, Salem.

Copy to: Adhoc Committee, Salem BAR Association
The Public Prosecutor, Principal Sessions Court, Salem.
The Bench Clerk Gr.I (Bail), District Court, Salem.

The Notice Board.